No. RJ-1/Regular/239/2022

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that on **Monday, 11.07.2022 :**

I

From 10.30 a.m. to 12.15 p.m., the Division Bench comprising of **Hon'ble The Chief Justice** and **the Hon'ble Shri. Justice A. K. Menon** will take up the matters pertaining to Division Bench, as per the Board to be notified separately.

II

From 12.30 onwards, the regular Division Bench comprising of **Hon'ble The Chief Justice** and **the Hon'ble Shri. Justice M. S. Karnik** will take up the extant judicial assignment of the Division Bench headed by the **Hon'ble The Chief Justice**.

III

From 10.30 a.m. to 12.15 p.m., the **Hon'ble Shri. Justice M. S. Karnik** will sit singly in **Court Room No. 34 Annex** and take up the matters pertaining to Single Bench, as per the Board to be notified separately.

Dated this the 28th day of June 2022

By Order,

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.